

List of cases in which Electronic Service of process has taken place during the month of June 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM/648/2024	29.05.2024	Sukhvinder Singh Vs United India Insurance Company Ltd	SHRUTI GUPTA	9650372200	ADVOCAT ESHRUTI2008@GMAIL.COM	04.06.2024	

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			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM/ 602/2024	15.05.2024	Ramesh Gupta Vs Kshama Gupta	ABHISHEK KUMAR	9999537258	N/A	03.06.2024	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/69 4/2024	05-06-2024	M/s Luxury Car World Vs Amit Singh	Rajinder Singh	9818489589	ajorrajinder singh@gmail. com	05-06-2024	
			307	Civil	CS (COMM)/69 6/2024	05-06-2024	M/s Lalita Iron Store Vs Delhi Transco Limited	Tripuraria Jha	9350804291	tp11jha@g mail.com	05-06-2024	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/34 8/2024	11-03-2024	M/s Shakti Trading Co Vs M/s Boutique Spirits Pvt Ltd	Pankaj Kumar Verma	9910878747	-	03.06.2024	
			COURT ROOM 310	CS (COMM)	CS (COMM)/38 6/2024	19-03-2024	Din Dayal Vs Shakti Trading Co	Mukesh Sharma	9599030102	advmukesh sharma@ya hoo.com	03.06.2024	
			COURT ROOM 310	CS (COMM)	CS (COMM)/60 5/2024	15-05-2024	HERO INVESTCORP PRIVATE LIMITED AND ANR Vs ASHOK KUMAR	Pramod Kr. Singh	9718209970	aastha@the regist.com	07.06.2024	
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/5 02/2024	28-05-2024	DCB BANK LTD Vs JALAN TRANSGLOGIST ICS INDIA LTD ORS	Anish Bhola	9811452022	Anish_bhol a17@yahoo .com	19.06.2024	
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/5 01/2024	28-05-2024	HDFC BANK LTD Vs HIMANSHU SAINI	Anish Bhola	9811452022	Anish_bhol a17@yahoo .com	19.06.2024	
			COURT ROOM 310	CS (COMM)	CS (COMM)/62 1/2020	14-02-2020	M K AUTO CLUTCH COM AND ANR Vs SWAPNIL JAIN AND ORS	Sanchay Mehrotra	8826009919	mehrotra.s anchay@g mail.com	19.06.2024	

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	DMP (I) COMM	351/2024	24.04.2024	TATA CAPITAL LTD. V/S BIJENDRA KUMAR	ANISH SBHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.06.2024	
			401	CS COMM	663/2024	30.05.2024	RAMESH MADAN SMT. GULSHAN GULATI & ANR.	V/S AMARDEEP MAINI	9818451845	ADVOCATE MAINI@GMAIL.COM	06.06.2024	
			401	CS COMM	666/2024	30.05.2024	SBI MUKESH GROVER	V/S VIJAY PRAKASH	9810210832		06.06.2024	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL									
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS Comm	5		Karan Embroidery Vs. Shivank Udyog Ltd.	Sidhartha Verma	7011684029	verma.siddhartha1@gmail.com	27.05.2024	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL									
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West										
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI										
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	TM	195 / 2021	17.12.2021	RADO UHREN AG VS. JOHNEY WALKERS AND ORS.	SH. KAMAL NARESH	9871548703		06.06.2024	
				CS (COMM.)	413 / 2024	10.05.2024	ARYANVEDA COSMECEUTICALS VS. MITTAL PRUDENTS	SH. AJAY SAHNI	9811118700		06.06.2024	
				CS (COMM.)	23/2024	10.01.2024	MANAS GEOTEEN INDIA VS. TATA PROJECTS LTD.	SH. CHERY GUPTA	9811056644		10.06.2024	
				CS (COMM.)	355 / 2024	22.04.2024	F. V. TODAY NETWORKS VS. BASICH FIRST LEARNING	SH. SHAHRUK RIAZI	7838390214		10.06.2024	
				CS (COMM.)	285 / 2024	23.03.2024	G. A. S. LOGISTICS LLP VS. ABM AVIATIONA	SH. SHASHA JAIN	8587859529		10.06.2024	
				TM	07/2022	24.02.2022	HUGO BOSS TRADE MARK VS. ASHOK KUMAR	SH. K BANSAL	9810121412		11.06.2024	
				OMP (COMM.)	156 / 2023	03.11.2023	ASHA ENTERPRISES VS. DMRC	SH. SANJAY BANSAL	8524664448		13.06.2024	

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				CS (COMM.)	393 / 2024	02.05.2024	GANGOTRI VS. S. TENKARTIK ELECTRONICS	SH. BHAGAT	8126399345		14.06.2024	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL									
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/269/2024	29.05.2024	Netcom Expo Limited Vs REAL CAPITAL TOWERS PVT LTD	Impo Private Vs KHANNA	VINOD KHANNA	9953455478	KHANNA ASSO@YAHOO.CO.IN	03.06.2024
			6, New Court Block-I	Commercial	Execution (Comm.)/168/2023	02.05.2023	HT MEDIA LTD Vs MUKUL VASHISHT PROPRIETOR R SOLUTION	MADHUR Vs DHINGRA	MADHUR DHINGRA	9999467283	NOT PROVIDE D	03.06.2024
25	SH. SANDEEP YADAV	South	NIL									
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	OMP (COMM)/760/2024	09-05-2024	Kotak Mahindra Bank Vs Ram Bahari	parv mahajan(P	parv mahajan(P	9643646534	parv.mahajan007@gmail.com	03.06.2024
			29, New Court Block-II	Commercial	OMP (COMM)/759/2024	09-05-2024	Kotak Mahindra Bank Vs Pankaj Kumar	parv mahajan(P	parv mahajan(P	9643646534	parv.mahajan007@gmail.com	03.06.2024
			29, New Court Block-II	Commercial	OMP (COMM)/758/2024	09-05-2024	Kotak Mahindra Bank Vs Seema	parv mahajan(P	parv mahajan(P	9643646534	parv.mahajan007@gmail.com	03.06.2024

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			29, New Court Block-II	Commercial	OMP (COMM)/756/2024	09-05-2024	Kotak Mahindra Bank Vs Gaurav Gupta	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.06.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/912/2024	30-05-2024	Kotak Mahindra Prime Limited Vs Masroor Ahmad Khan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/913/2024	30-05-2024	Kotak Mahindra Prime Limited Vs Lucknow Traders	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/914/2024	30-05-2024	Kotak Mahindra Prime Limited Vs Shivam Gupta	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/940/2024	03-06-2024	Cnh Industrial Capital India Pvt Ltd Vs Jahangir Ahmad Mir	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/941/2024	03-06-2024	Cnh Industrial Capital India Pvt Ltd Vs Vijay Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2024	
			29, New Court Block-II	Commercial	CS (COMM)/271/2024	04-06-2024	Max Healthcare Institute Limited Vs Sahil	Vijay sharma(P),	8979400455	vijayksharmaadv@gmail.com	07.06.2024	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL									
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL									

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29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/322/2024	4/26/24	ABS TOUR VS. SNV AVIATION	ABHINAV SHARMA	N/A	N/A	6/20/24
					CS/COMM/405/2024	5/22/24	RAJESH SHARMA VS. VAD COMPUSOFT	KUSHAGR A BANSAL	N/A	N/A	6/20/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	Misc DJ/449/2024	04-06-2024	Canara Bank Vs Ruchi Sharma	FAHAD KHAN(P),	9219701292	FAHADAD VOCATEKHAN@GMAIL.COM	
				Commercial Suit	CS (COMM)/2477/2024	04-06-2024	Frontek Electronics Pvt Ltd Vs China Ocean Shipping Company Ltd Cosco And Anr	MANOJ KHANNA(P),	9560482725	OFFICE@KARMLEGAL.COM	
				Commercial Suit	CS (COMM)/2488/2024	06-06-2024	Sanjay Aggarwal Vs M/s Ntpc Limited	Vikas Garg(P),	9999689033	VIKASGARGADV2011@GMAIL.COM	--
				Commercial Suit	CS (COMM)/2487/2024	06-06-2024	One97 Communications Ltd Vs K Vamsi Kishore	Gaurav Jain(P),	9811074162	ROHITJAIN2003@GMAIL.COM	--
				Commercial Suit	CS (COMM)/2489/2024	06-06-2024	M/s Arhat Corporate Private Limited Vs M/S Tollman International Private Limited	Sandeep Garg(P),	9811362403	SANDEEPGARGANDCO@GMAIL.COM	--
				Commercial Suit	CS (COMM)/2494/2024	07-06-2024	Proberos Trading Pvt Ltd Through Its Authorized Signatory Mr Anukrit Mahajan Vs Smartworks Coworking Spaces Pvt Ltd Through Its Managing Director Mr Neetish Sarda	LAXMAN KUMAR(P),	9968135256	LAXMANJEE85@GMAIL.COM	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS NIRJA BHATIA	SOUTH-EAST	30	CS (COMM.)	95/2024	14.02.2024	M/S Suvish Exports Vs M/S Zeus Fashions	Sh. Vishal Garg	9810171302	advrahul94@gmail.com	02.07.2024
				CS (COMM.)	347/2024	09.05.2024	State Bank of India Vs Bikesh Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	23.07.2024

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				CS (COMM.)	348/2024	09.05.2024	State Bank of India Vs Dileep Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	23.07.2024
				CS (COMM.)	2446/2024	28.05.2024	State Bank of India Vs Mr. Shukla	Sh. Kamlesh Kumar Singh	9810343732	ksingh1123@rediffmail.com	01.07.2024
				CS (COMM.)	147/2024	02.03.2024	Indian Overseas Bank Vs Sh. Ankit Khullar	Sh. Ujjwal Kumar	9899596050	ujjwallawfirm@gmail.com	03.07.2024
				CS (COMM.)	354/2024	10.05.2024	M/S Samara Indian Pvt Ltd Vs Western Motors	Sh. Amresh Singh	9999678571	amareshsinghadvocate@gmail.com	20.07.2024
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS COMM	41/2024	29-01-2024	ANIL MITTAL V/S SANDEEP KUMAR	DEEPAK SINGH THAKUR	9315829565	deepaksinghthakuro606@gmail.com	03-06-2024	
			101	CS COMM	156/2024	15-05-2024	SKYLARK EXPRESS DELHI PVT. LTD. V/S AAJ ENTERPRISES PVT LTD.	SNIGDHA SINGH	9985653315	contact@kumarsinghassociates.com	06-06-2024	
			101	CS COMM	146/2022	12-05-2022	UNION BANK OF INDIA V/S ARVIND SINGH RAWAT	SAMARENDRA KUMARA	9999114922	samarendrakradv@yahoo.com	07-06-2024	
			101	CS COMM	149/2024	08-05-2024	M/S SUN ERECTORS PVT. LTD. V/S PARADISE POWER PROJECT	MAHESH KUMAR SHARMA	9582021306	adv.atulsharma6819@gmail.com	07-06-2024	
			101	MISC DJ	169/2024	20-04-2024	MANJULA PANDIT SUCCESS MANTRA FOUNDATION V/S	AMRITESH BHATT	7061232552	ex@legalsaviours.com	10-06-2024	
			101	OMP (D)(COMM)	12/2024	07-03-2024	NILESH SHAH V/S KELTECH INFRASTRUCTURE LTD.	ANURAG M/SARORA	7838737001	fitarora91@gmail.com	10-06-2024	
			101	CS COMM	41/2024	29-01-2024	ANIL MITTAL V/S SANDEEP KUMAR	DEEPAK SINGH THAKUR	9315829565	deepaksinghthakuro606@gmail.com	03-06-2024	
			101	CS COMM	156/2024	15-05-2024	SKYLARK EXPRESS DELHI PVT. LTD. V/S AAJ ENTERPRISES PVT LTD.	SNIGDHA SINGH	9985653315	contact@kumarsinghassociates.com	06-06-2024	

